Closure of Maheshwari Devi Jaite Mills

[Shrimati Lakshmi Menon]

- (f) All night trains are being escorted.
- (g) Action is being taken to comb the Naga Hills-Tuensang Area which adjoins the Plains Sector.

12.19 hrs.

STATEMENT RE: CLOSURE OF MAHESHWARI DEVI JUTE MILLS

Mr. Deputy-Speaker: Shri Abid Ali.

Shri S. M. Banerjee (Kanpur): Sir, before the hon. Minister makes statement, I would like to seek one clarification.

Mr. Deputy-Speaker: It is not usual to allow any questions after the statement has been made.

Shri S. M. Banerjee: Mr. Speaker, Sir, at the time I submitted my adjournment motion I said that the hon. Minister for Commerce and Industry will make a statement, because my adjournment motion related to Commerce and Industry Ministry, I want to know whether the hon. Minister, Shri Abid Ali, is making a statement now which has the concurrence of the Minister of Commerce Industry, because the real problem related to him.

Mr. Deputy-Speaker: The hon Minister.

The Deputy Minister of Labour (Shri Abid Ali): The hon. Member, Shri S. M. Banerjee, wanted to know the position with regard to the notice of closure of the Maheshwari Jute Mills, Kanpur.

The subject of industrial relations concerning jute industry is within the State sphere. Therefore, details had to be obtained from the Government of Uttar Pradesh. According to the information received from them, the Maheshwari Devi Jute Mills, Kanpur, has put up a notice of closure on the 23rd February, 1959, notifying that the mills would be closed from the 24th March, 1959, for the following reasons:

- (i) Management's inability to bear further losses;
- (ii) Low production due to non-cooperation of Labour;
- plant and (iii) Deterioration in machinery:
- (iv) Unsatisfactory conditions in jute trade; and
- (v) Failure to raise adequate finances to replace old machinery.

The closure of the mills is likely to involve 1,118 workers. The State Government are examining the reasons for closure with a view to rendering such legitimate assistance as may be possible.

The Mills had applied in August, 1957, for a loan from the National Industrial Development Corporation for modernization of its machinery. The Corporation could not, however, agree to the grant of the loan as the security offered was inadequate.

12.22 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business for the week commencing Monday, the 9th March, will consist of-

- (1) General Discussion of General Budget.
- (2) Submission to the Vote of the House of Demands on Account.
- (3) Consideration and passing of the following Bills, as passed by Rajya Sabha:
- (i) Chartered Accountants (Amendment) Bill; and